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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 175/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.09.2017

NAME OF THE PARTIES: Lakshman Karia & Anr.

V/s.
GHK Hospitality & Infrastructures Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241-242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Ms. Chaitrika Patki i/b Vidhii Partners	Adv. for Petitioners	<i>Chaitrika</i>

ORDER

CP 175/ 241 /NCLT/MB/MAH/2017

In the three applications pending before this Bench, parties are directed to file replies to the respective applications within two weeks hereof, rejoinders, if any, within two weeks thereof.

List these applications alongwith Main Petition for hearing on 17.10.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)